HIGH COURT OF TRIPLIRA	H	IGH	COL	IRT	OF	TRIPI	IRA
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STATEMENT SHOWING THE PENDENCY OF FAMILY COURT RELATED CASES AS ON 31.05.2020

SI. No.	Category of cases (Family Court matters)	Pendency (As on 31.05.2020)
1	MAT App	44
2	FA	25
3	FAO	2
4	Criminal Revision Petition	24
	Total	95

Monthly Reports regarding numbers of cases relating to Family Court matters pending in the Family Courts of Tripura as on 31.05.2020

SI. No	Name of the District	Number of cases pending
1	Family Court, Agartala	578
2	Additional Family Court, Agartala	721
3	Family Court, Udaipur	294
4	Family Court, Kailashahar	160
5	Family Court, Ambassa	14
6	Family Court, Khowai	115
7	Family Court, Sonamura	106
	Total	1988

Monthly Reports regarding numbers of cases relating to Family Court matters pending in the District Courts other than the Family Courts as on 31.05.2020

SI. No	Name of the District	Number of cases pending				
1	West Tripura Judicial District, Agartala	1				
2	Gomati Judicial District	56				
3	South Tripura Judicial District	201				
4	Unakoti Judicial District	0				
5	North Tripura Judicial District	364				
6	Sepahijala Judicial District	10				
7	Khowai Judicial District	0				
8 Dhalai Judicial District		101				
	Total	733				
Total pendency in Tripura as on 31.05.2020						
1	Family Courts	1988				
2	District Courts other than the Family Courts	733				
	Grand Total	2721				